

Coal Transport Problem

- *376. { Shri S. C. Samanta:
 Shri B. K. Das:
 Shri M. L. Dwivedi:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 153 on the 28th February, 1963 and state:

(a) whether the team of foreign consultants which came to India for study of problems relating to coal transport has submitted its report; and

(b) if so, the main suggestions made therein?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) No, Sir.

(b) Does not arise.

Catering Contracts

*377. **Shri Hari Vishnu Kamath:** Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether contracts for catering in Pataudi House and Link Road Hostel, New Delhi have been approved;

(b) if so, the name of the caterer in each case;

(c) the period for which the contract has been given in each case; and

(d) whether tenders were invited in this connection?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) to (d). It is intended to invite tenders for the Catering contract in the Link Road Hostel in the near future. As regards the Pataudi House, the position is as under:—

The Kotah House was closed when the accommodation there was transferred to the Defence Ministry some six months prior to the date on which the catering contract there was due to expire. In its place the Pataudi House State Guest House has been started. The Caterer who held the catering

contract at the Kotah House was accordingly asked to provide catering services in the Pataudi House. There was no question of inviting any fresh tenders.

Rajasthan Canal System

- *378. { Shri Yashpal Singh:
 Shri Bishanchander Seth:
 Shri Subodh Hansda:
 Dr. P. N. Khan:
 Dr. L. M. Singhvi:
 Shri Vishwa Nath Pandey
 Shri Hem Raj:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that people whose land has been acquired by the Rajasthan canal project in Punjab will be given alternative land along the canal in Rajasthan;

(b) how long it will take for the authorities to complete the land acquisition work; and

(c) whether the Rajasthan canal would be completed according to schedule?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, Sir.

(b) The land acquisition work is likely to continue until the construction work on the Rajasthan Canal is completed.

(c) Yes Sir, subject to the availability of funds for the project.

Import of Gold

- *379. { Shri P. C. Borooah:
 Shri Yashpal Singh:
 Shri P. R. Chakraverti:
 Shri Mohan Swarup:
 Shri Onkar Lal Berwa:

Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 837 on the 11th April, 1963 and state:

(a) the amendments since made in the Gold Control Rules and other related Rules/Orders, enabling imports